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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.07.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala**,
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.41/BB/2018	For hearing	Sec 7 of I&B	Mr. Prem Pradeep	A and Y Partners	M/s Indies Vineyards Pvt Ltd	Shri Rajanna Advocate

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATUR
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PETITIONER/s :

AJAY SHANKAR

Prem Pradeep

[Signature]

RESPONDENT/s :

PRADEEP B.R.

Respondent

[Signature]

ORDER

Heard Shri Ajay Shankar, learned Counsel for Petitioner; Shri B.R Pradeep, learned Counsel for Respondent.

Both the Counsels submitted that they are trying to resolve the issue by way of settlement.

Post the case on 20/08/2018.

[Signature]
MEMBER (T)

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MEMBER (J)

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